

From,

**Krishna Swaroop Dhar Dwivedi, H.J.S.,  
I/c Joint Registrar (Judicial) (Services),  
High Court of Judicature at  
Allahabad.**

To,

**The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.**

**No. 364/Admin.(Services)/2022 Dated: Allahabad: July 28, 2022**

**Subject: Regarding Nominations for Five, 05 days Management Development Programme (MDP)/Capacity Building Programme (CBP) at Indian Institute of Public Administration (IIPA), New Delhi, to be held in five different schedules during August-September, 2022.**

Sir,

With reference to your letter no. IIPA-Trg. 2022/JTRI-955 dated 16.07.2022, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of Five, 05 days Management Development Programme (MDP)/ Capacity Building Programme (CBP) at Indian Institute of Public Administration (IIPA), New Delhi, to be held in five different schedules during **August-September, 2022** and to nominate the Officers whose names are mentioned in enclosed lists-'A', 'B', 'C', 'D' & 'E' for participation in the same.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

**Encl: As above.**

**sd/-  
I/c Joint Registrar (J) (Services)**

**No. 364(i)/Admin.(Services)/2022 Dated: Allahabad: July 28, 2022**

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the concerned District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi, on the scheduled dates, for participation in the aforesaid training programmes.

They are further requested to direct the Judicial Officers so nominated **to inform the Director, JTRI, Lucknow immediately if they have already participated in the similar training programme at IIPA, New Delhi earlier and their names are again mentioned in the lists of nomination enclosed herewith. In such a case, they are informed to not attend the said training programme at IIPA, New Delhi.**

4. The Joint Registrar (J) (Computer), High Court, Allahabad.

**Encl: As above.**

**sd/-  
I/c Joint Registrar (J) (Services)**

**Judicial Training & Research Institute, U.P. Lucknow****Special Training Programme on Management for Judicial Officers**

Duration: 22.08.2022 to 26.08.2022

Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	6066	UMESH CHANDRA PANDEY-II	Spl. Judge (E.C. Act)	Barabanki
2.	6147	SMT. PRATIBHA SAXENA	Addl. Principal Judge, Family Court	Agra
3.	6067	RAM BILASH SINGH	Addl. District & Sessions Judge	Sitapur
4.	6117	SURENDRA MOHAN SAHAY	A.D.J. (POCSO)	Aligarh
5.	6068	VINAY KUMAR SINGH-III	Spl. J. (SC/ST, Pev.of Atroci Act)	Chandauli
6.	6088	MAHENDRA SRIVASTAVA	Addl. District & Sessions Judge	Unnao
7.	6086	PUSHKAR UPADHYAY	Addl. District & Sessions Judge	Lucknow
8.	6104	SMT. POONAM RAJPUT	Spl. Judge (E.C. Act)	Mainpuri
9.	6103	SMT. SAPNA TRIPATHI	A.D.J. (POCSO)	Basti
10.	6087	VEER BHADRA	Spl. Judge (U.P. Dacoity.A.A.)	Etah
11.	6036	SHITLA PRASAD	Chief Judicial Magistrate	Shravasti at Bhinga
12.	6452	ANIL KUMAR-VII	Chief Judicial Magistrate	Etah
13.	1876	SMT. SHIKHA RANI JAISWAL	Chief Metropolitan Magistrate	Kanpur Nagar
14.	1773	SANJAY KUMAR-V	Chief Judicial Magistrate	Chitrakoot
15.	1778	SHUSHIL KUMAR VERMA	Civil Judge (Senior Div.)	Chitrakoot
16.	1795	RAMESH KUSHWAHA	Secretary, District Legal Services Authority,	Rampur
17.	1799	SMT. POONAM KARANWAL	Addl. Civil Judge (Sr.Div.)/ACJM.	Rampur
18.	1803	VIJAY KUMAR VISHWAKARMA	Chief Judicial Magistrate	Varanasi
19.	1805	SMT. TARKESHWARI SINGH	Chief Judicial Magistrate	Basti
20.	1870	YASHWANT KUMAR SAROJ	Civil Judge (Senior Div.)	Azamgarh
21.	3399	NAVNEET KUMAR	Addl. Civil Judge (Junior Div.)	Deoria
22.	3400	NAVNEET KUMAR SINGH	Addl. Civil Judge (Junior Div.)	Siddharth Nagar
23.	3401	SUSHRI AAKANKSHA SINGH	Addl. Civil Judge (Junior Div.)	Deoria
24.	3402	SMT. BHARTI TAYAL	Addl. Civil Judge (Junior Div.)	Bulandshahar
25.	3404	SUSHRI SHWETIKA UPADHYAY	Addl. Civil Judge (Junior Div.)	Ramabai Nagar
26.	3405	SUSHRI PRATIBHA SHUKLA	Addl. Civil Judge (Junior Div.)	Unnao
27.	3406	SUSHRI SHIVANGI TRIPATHI	Addl. Civil Judge (Junior Div.)	Rai Bareli
28.	3407	SUSHRI ANKITA SINGH	Addl. Civil Judge (Junior Div.)	Lakhimpur Kheri
29.	3408	SUSHRI NANCY TIWARI	Addl. Civil Judge (Junior Div.)	Sitapur
30.	3409	SUSHRI MINA AKHTAR	Addl. Civil Judge (Junior Div.)	Etah
31.	3411	SUSHRI INDU YADAV	Addl. Civil Judge (Junior Div.)	Basti
32.	3412	AMIT MANI TRIPATHI	Judicial Magistrate	Mau
33.	3413	SUSHRI SHIKHA CHAUDHARI	Judicial Magistrate	Mainpuri
34.	3414	SUMIT KUMAR	Judicial Magistrate	Kaushambi
35.	3415	DEEVANSHU SAINI	Addl. Civil Judge (Junior Div.)	Mathura
36.	3416	SUSHRI DIKSHA TYAGI	Civil Judge (Junior Div.)	Bijnor
37.	3417	MANISH ARORA	Addl. Civil Judge (Junior Div.)	Mathura
38.	3418	PRABHAT KUMAR SINGH	Nyayadhikari, Gram Nyayalaya	Maharajanj-Nichlaul
39.	3419	ARUN KUMAR PANDEY	Judicial Magistrate	Sonbhadra
40.	3420	SURYA CHAUHAN	Addl. Civil Judge (Junior Div.)	Lakhimpur Kheri

## Judicial Training & Research Institute, U.P. Lucknow

### Special Training Programme on Management for Judicial Officers (MDP-07)

Duration: 29.08.2022 to 02.09.2022

Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	6163	SMT. NEELU MOGHA	A.D.J. (POCSO)	Rampur
2.	6081	ASHOK KUMAR DUBEY-I	Addl. District & Sessions Judge	Faizabad
3.	6148	SMT. MITA KUMARI	Addl. District & Sessions Judge	Mainpuri
4.	6121	MANOJ KUMAR MISHRA-I	Spl. J. (SC/ST, Pev.of Atroci Act)	Mathura
5.	6080	SURESH KUMAR SHARMA	Spl. Secy. & ddl.L.R.(Legislative), Govt. of U.P.,	Lucknow
6.	6095	RATNESH KUMAR SRIVASTAVA	Addl. District & Sessions Judge	Allahabad
7.	6120	IRFAN AHMAD	Spl. Judge (E.C. Act)	Budaun
8.	6042	RAJAT SINHA	Addl. District & Sessions Judge	Mirzapur
9.	6078	MOHD. GHAZALI	Addl. District & Sessions Judge	Lucknow
10.	6153	AJAI KUMAR DIXIT	Judicial Member, Commercial Tax Tribunal,	Meerut
11.	1930	SMT. ALKA PANDEY	Addl. Chief Judicial Magistrate	Bareilly
12.	1934	NEERAJ KUSHWAHA	Civil Judge (Senior Div.)	Etawah
13.	1948	SMT. BABITA PATHAK	Civil Judge (Senior Div.)	Sambhal at Chandausi
14.	1949	SMT. PRAGYA SINGH-II	Addl. Chief Judicial Magistrate	Etawah
15.	1985	SMT. VINEETA SINGH	Addl. Chief Judicial Magistrate	Sonbhadra
16.	1996	RAGHUVANSH MANI SINGH	Secretary, District Legal Services Authority	Unnao
17.	2063	SMT. KUMUD LATA TRIPATHI	Civil Judge (Senior Div.)	Varanasi
18.	2070	SMT. NAMRATA SINGH	Civil Judge (Senior Div.)	Mainpuri
19.	2074	SMT. TRISHA MISHRA	Civil Judge (Senior Div.)	Moradabad
20.	2083	VIVEK KUMAR SINGH-I	A.C.J.M. (Railway)	Bareilly
21.	3421	KUNWAR DIVYADARSHI	Civil Judge (Jr.Div.)/J.M.	Pratapgarh- Lalganj Ajhara
22.	3422	SUSHRI SHWETA YADAV	Nyayadhikari, Gram Nyayalaya	Jalaun at Orai -Madhogarh
23.	3423	SUSHRI EKTA SINGH	Addl. Civil Judge (Junior Div.)	Ghazipur
24.	3424	SUSHRI SAMRIDDI MISHRA	Spl. Judicial Magistrate (C.B.I.)	Lucknow
25.	3425	ANUP KUMAR	Addl. Civil Judge (Junior Div.)	Sultanpur
26.	3426	MD. ZISHAN KHAN	Addl. Civil Judge (Junior Div.)	Jhansi
27.	3427	SUSHRI ANJALI PANDEY	Civil Judge (Junior Div.)	Faizabad
28.	3428	SUSHRI MRINALINI SRIVASTAVA	Addl. Civil Judge (Junior Div.)	Sitapur
29.	3429	SUSHRI PRIYAL SHARMA	Civil Judge (Junior Div.)	Auraiya
30.	3430	SMT. NAVJYOTI	Addl. Civil Judge (Junior Div.)	Bulandshahar
31.	3431	SUSHRI SABA FATIMA	Civil Judge (Junior Div.)	Kaushambi
32.	3432	PRIKSHIT	Nyayadhikari, Gram Nyayalaya	Bulandshahar-Siyana
33.	3433	SUSHRI NIDHI PANDEY	Addl. Civil Judge (Junior Div.)	Varanasi
34.	3434	SUSHRI SHUBHRA PRAKASH	Judicial Magistrate	Aligarh
35.	3435	SUSHRI PRIYAMVADA PRIYADARSHINI	Addl. Civil Judge (Junior Div.)	Deoria
36.	3436	KUNVER JEETENDRA PRATAP SINGH	Addl. Civil Judge (Junior Div.)	Farrukhabad
37.	3437	SMT. PRIYANKA SHARMA	Addl. Civil Judge (Junior Div.)	Bulandshahar
38.	3438	PRABHAT KUMAR DUBEY	Civil Judge (Junior Div.)	Sant Kabir Nagar
39.	3439	SMT. SHIPRA SINGH	Civil Judge (Junior Div.)	Mau-Mohammadabad Gohana
40.	3440	SUSHRI SHISHIR SRIVASTAVA	Addl. Civil Judge (Junior Div.)	Sultanpur

## Judicial Training & Research Institute, U.P. Lucknow

### Special Training Programme on Management for Judicial Officers (MDP-07)

Duration: 05.09.2022 to 09.09.2022

Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	6106	SMT. INDIRA SINGH	Addl. District & Sessions Judge	Deoria
2.	6107	SMT. VEENA NARAIN	Addl. Principal Judge, Family Court	Meeru
3.	6123	YADAVENDRA SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Bulandshahar
4.	6144	RAM PRATAP SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Kaushambi
5.	6084	VIJAY KUMAR GUPTA-I	Addl. Principal Judge, Family Court	Jaunpur
6.	6164	KM. AFSHAN	Addl. Principal Judge, Family Court	Gonda
7.	6110	SMT. LALITA GUPTA)	Spl. J. (SC/ST, Pev.of Atroci Act)	Mau
8.	6145	DHIRENDRA KUMAR-III	Spl. Judge (E.C. Act)	Jhansi
9.	6041	RAM AVTAR YADAV	Addl. District & Sessions Judge	Bijnor
10.	6038	AJAY PAL SINGH-II	Addl. District & Sessions Judge	Meerut
11.	2093	SHAILESH PANDEY	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
12.	2102	SMT. RICHA VERMA	Secretary, District Legal Services Authority	Faizabad
13.	2112	SANDEEP	Addl. Chief Judicial Magistrate	Aligarh
14.	2114	SMT. SUMITA	Secretary, District Legal Services Authority	Saharanpur
15.	2129	DEVENDRA KUMAR-I	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
16.	2135	SMT. DEEPTI YADAV	Civil Judge (Senior Div.)	Mirzapur
17.	2136	RAVI SHANKAR GUPTA	Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
18.	2151	SMT. ANUPMA SINGH	Secretary, District Legal Services Authority	Kasganj
19.	2157	SMT. SUDESH KUMARI	Secretary, District Legal Services Authority	Sitapur
20.	2158	SUSHRI PRATIBHA	Civil Judge (Senior Div.)	Shamli at Kairana
21.	3441	PRAVEEN SINGH	Metropolitan Magistrate	Kanpur Nagar
22.	3442	SUSHRI YASHA SHARMA	Spl. Judicial Magistrate Air &Water Pollution,	Lucknow
23.	3443	TARIF MUSTAFA KHAN	Addl. Civil Judge (Junior Div.)	Lucknow
24.	3444	SUSHRI SRISHTI TRIPATHI	Addl. Civil Judge (Junior Div.)	Ambedkar N. at Akbarpur
25.	3445	AMBESH KUMAR PANDEY	Addl. Civil Judge (Junior Div.)	Varanasi
26.	3446	SUSHRI SONAL UPADHYAY	Addl. Civil Judge (Junior Div.)	Allahabad
27.	3447	SUSHRI NIVEDITA SINGH	Addl. Civil Judge (Junior Div.)	Mathura
28.	3448	SUSHRI ISIKA SINGH	Addl. Civil Judge (Junior Div.)	Jaunpur
29.	3450	SARANSH SHARMA	Civil Judge (Junior Div.)	Mathura-Chhata
30.	3451	SUSHRI YASHASWI SINGH	Civil Judge (Junior Div.)	Balrampur
31.	3452	AJEET KUMAR MISHRA	Judicial Magistrate	Sant Kabir Nagar
32.	3453	ABHISHEKA SINGH	Addl. Civil Judge (Junior Div.)	Lakhimpur Kheri
33.	3454	VIJAY SHANKAR GAUTAM	Civil Judge (Junior Div.)	Bareilly-Baheri
34.	3455	DIGVIJAY SINGH	Addl. Civil Judge (Junior Div.)	Sultanpur
35.	3456	SHANTNU TANWAR	Civil Judge (Junior Div.)	Farrukhabad-Kayamganj
36.	3457	SUSHRI SRISHTI PANDEY	Judicial Magistrate	Firozabad
37.	3458	SUSHRI SHIVANI	Addl. Civil Judge (Junior Div.)	Rampur
38.	3459	SUNANDAN GOYAL	Nyayadhikari, Gram Nyayalaya	Agra- Bah
39.	3460	SUSHRI PRAGYA PARASHAR	Addl. Civil Judge (Junior Div.)	Firozabad-Shikohabad
40.	3461	SUSHRI JYOTI PRAKASH SINGH	Addl. Civil Judge (Junior Div.)	Allahabad

## Judicial Training & Research Institute, U.P. Lucknow

### Special Training Programme on Management for Judicial Officers (MDP-07)

Duration: 12.09.2022 to 16.09.2022

Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	6073	SUNIL KUMAR SINGH-II	A.D.J. (POCSO)	Hardoi
2.	6132	BAL RAJ SINGH	Judicial Member, Commercial Tax Tribunal	Varanasi
3.	6114	PUNIT KUMAR GUPTA	Addl. District & Sessions Judge	Moradabad
4.	6074	AVDHESH KUMAR	Spl. J. (SC/ST, Pev.of Atroci Act)	Bijnor
5.	6043	NAVNEET KUMAR GIRI	Spl. J. (SC/ST, Pev.of Atroci Act)	Sultanpur
6.	6075	SUNIL KUMAR-I	Spl. J. (SC/ST, Pev.of Atroci Act)	Moradabad
7.	6111	SMT. SANGITA SHARMA	Addl. District & Sessions Judge	Bulandshahar
8.	6139	DINESH PAL YADAV	Addl. Principal Judge, Family Court	Kushi Nagar at Padrauna
9.	6133	ARVIND KUMAR YADAV-I	Addl. District & Sessions Judge	Ghaziabad
10.	6136	SMT. SOMPRABHA MISHRA	Spl. J, Spl C.No 5 (Pre.Cor. Act)	Lucknow
11.	2160	VIVEK VIKRAM	Secretary, District Legal Services Authority	Jaunpur
12.	2199	ASHUTOSH TIWARI	Secretary, District Legal Services Authority	Shahjahanpur
13.	2215	PEEYUSH TRIPATHI	Civil Judge (Senior Div.)	Unnao
14.	2217	SMT. PREETIMALA CHATURVEDI	Civil Judge (Senior Div.)	Balrampur
15.	2224	SUSHRI HARKIRAN KAUR	Addl. Civil Judge (Sr.Div.)/ACJM.	Barabanki
16.	2229	SMT. PRIYA SAXENA	Addl. Chief Judicial Magistrate	Agra
17.	2233	ABHISHEK TRIPATHI	Addl. Civil Judge (Sr.Div.)/ACJM.	Barabanki
18.	2234	ANUPAM DIXIT	Civil Judge (Senior Div.)	Bahraich
19.	2237	SMT. SHWETA SRIVASTAVA	Civil Judge (Senior Div.)	Sant Kabir Nagar
20.	2242	SMT. ILA CHAUDHARY	Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
21.	3462	SHAILESH KUMAR SINGH	Addl. Civil Judge (Junior Div.)	Mau
22.	3463	KUNWAR SURYASEN SINGH	Judicial Magistrate	Chandauli
23.	3464	ABHISHEK SHARMA	Addl. Civil Judge (Junior Div.)	Mathura -Chhata
24.	3465	ABHISHEK CHAUHAN	Civil Judge (Junior Div.)	Muzaffar Nagar
25.	3467	SUSHRI PRAGATI	Addl. Civil Judge (Junior Div.)	Ghazipur
26.	3468	SUSHRI TANVI SINGH	Addl. Civil Judge (Junior Div.)	Rai Bareli
27.	3469	SUSHRI RICHA KESARWANI	Judicial Magistrate	Bhadohi at Gyanpur
28.	3470	SUSHRI MANJULA MISHRA	Judicial Magistrate	Balrampur
29.	3471	SUSHRI ANCHAL CHANDEL	Addl. Civil Judge (Junior Div.)	Gonda
30.	3472	RAJAT SHARMA	Judicial Magistrate	Saharanpur
31.	3473	SUSHRI SHINJINI YADAV	Addl. Civil Judge (Junior Div.)	Rai Bareli
32.	3474	ROHIT PURI	Addl. Civil Judge (Junior Div.)	Saharanpur
33.	3475	SHAMSUL RAHMAN	Civil Judge (Junior Div.)	Hapur- Garhmukteshwar
34.	3476	SHIVAM VASHISTH	Addl. Civil Judge (Junior Div.)	Budaun -Sahaswan
35.	3477	RAJAT KUMAR YADAV	Addl. Civil Judge (Junior Div.)	Fatehpur
36.	3478	SUSHRI VYOMA GAUR	Judicial Magistrate	Aligarh
37.	3479	SUMIT GUPTA	Addl. Civil Judge (Junior Div.)	Lucknow
38.	3480	SUSHRI RAKHI BHADORIA	Civil Judge (Junior Div.)	Jhansi
39.	3481	SUSHRI UTKARSHA BARTWAL	Judicial Magistrate	Aligarh
40.	3482	SUSHRI RACHNA RAWAT	Addl. Civil Judge (Junior Div.)	Mainpuri

## Judicial Training & Research Institute, U.P. Lucknow

### Special Training Programme on Management for Judicial Officers (MDP-07)

Duration: 19.09.2022 to 23.09.2022

Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	6057	SUBEDAR SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Jaunpur
2.	6077	RAM KISHOR-IV	Addl. District & Sessions Judge	Ramabai Nagar
3.	6112	ANIL KUMAR YADAV-I	Spl. J. (SC/ST, Pev.of Atroci Act)	Lakhimpur Kheri
4.	6171	SMT. REETA SINGH	Addl. District & Sessions Judge	Ghaziabad
5.	6101	KM. RINKU	Addl. Principal Judge, Family Court	Siddharth Nagar
6.	6128	ASHOK KUMAR-XI	Addl. District & Sessions Judge	Gorakhpur
7.	6142	OM PRAKASH VERMA-III	Addl. District & Sessions Judge	Azamgarh
8.	6118	SANTOSH KUMAR-III	Addl. District & Sessions Judge	Mathura
9.	6137	SMT. MANISHA	Spl. J. (SC/ST, Pev.of Atroci Act)	Ballia
10.	6071	MUMTAZ ALI	A.D.J. (POCSO)	Shamli at Kairana
11.	2260	SMT. TAPASYA TRIPATHI	Civil Judge (Senior Div.)	Ballia
12.	2266	SMT. ISHRAT PARVEEN FARUQUI	Secretary, District Legal Services Authority	Deoria
13.	2270	KSHITISH PANDEY	Civil Judge (Senior Div.)	Sultanpur
14.	2278	MOHD ZULQARNAIN ALAM	Addl. Civil Judge (Sr.Div.)/ACJM.	Shahjahanpur
15.	2284	SMT. VIDUSHI MEHA	Secretary, District Legal Services Authority	Chitrakoot
16.	2285	SMT. RANJINI SHUKLA	Joint Registrar, UP Information Commission	Lucknow
17.	2297	SUSHRI ROMA GUPTA	Secretary, District Legal Services Authority	Fatehpur
18.	2298	SUSHRI SNEHA	Addl. Civil Judge (Sr.Div.)/ACMM.	Kanpur Nagar
19.	2302	SMT. RANJANA SAROJ	Addl. Civil Judge (Sr.Div.)/ACJM.	Barabanki
20.	2305	DEEPENDRA KUMAR GUPTA	Addl. Chief Judicial Magistrate	Chhibramau-Kannauj
21.	3483	KUMAR ASHISH	Civil Judge (Junior Div.)	Saharanpur-Deoband
22.	3484	MOHAMMED FARAZ HUSAIN	Civil Judge (Junior Div.)	Sant Kabir Nagar
23.	3485	SUSHRI SHALINI TYAGI	Addl. Civil Judge (Junior Div.)	Hapur
24.	3486	SIDDI JAI PRAKASH	Nyayadhikari, Gram Nyayalaya	Amroha -Dhanaura
25.	3487	SMT. ADITI MALHOTRA	Addl. Civil Judge (Junior Div.)	Bulandshahar
26.	3488	PIYUSH MOOLCHANDANI	Civil Judge (Junior Div.)	Sambhal at Chandausi -Gunnor
27.	3489	SUSHRI NANDINI UPPADHYAY	Addl. Civil Judge (Junior Div.)	Fatehpur
28.	3490	ARPIT GOEL	Registrar, LandAqui,Rehab&ResettlementAuth.	Lucknow
29.	3491	SUSHRI ROHINI UPADHYAY	Addl. Civil Judge (Junior Div.)	Gorakhpur
30.	3492	ROHIT SHAHI	Addl. Civil Judge (Junior Div.)	Fatehpur
31.	3493	SUSHRI HERSHIKA RASTOGI	Civil Judge (Junior Div.)	Gautambuddha Nagar
32.	3494	SMT. ASHUNAINA MAURYA	Civil Judge (Junior Div.)	Siddharth Nagar
33.	3495	SIDDHANT YADAV	Addl. Civil Judge (Junior Div.)	Aligarh
34.	3497	SUSHRI SHREYA SOLANKI	Civil Judge (Junior Div.)	Bulandshahar
35.	3498	SUSHRI AFIFA IRFAN	Addl. Civil Judge (Junior Div.)	Azamgarh
36.	3499	ARUN YADAV	Addl. Civil Judge (Junior Div.)	Fatehpur
37.	3500	SUSHRI SATYA CHAUDHARY	Addl. Civil Judge (Junior Div.)	Mainpuri
38.	3501	SUSHRI SHALINI CHAUDHARY	Addl. Civil Judge (Junior Div.)	Bijnor
39.	3502	SHIVAM VERMA	Addl. Civil Judge (Junior Div.)	Agra
40.	3503	SUSHRI ANISHKA CHAUDHARY	Judicial Magistrate	Hathras